

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

14.

C.P. (IB)/296(MB)2022

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **14.02.2024**

NAME OF THE PARTIES:

Solapur Janata Sahakari Bank Limited

Vs

Abhishek Satishchandra Sudarik
Personal Guarantor Of M/S. Shetkari
Sakhar Karkhana (Chandrapuri) Limited

SECTION: 95(1) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Mr. Nitin Kothari, RP present in person. Mr. Kunal Chheda, Ld. Counsel for the Personal Guarantor present.
2. Counsel for the Financial Creditor reported that main Company Petition against the principal borrower is pending before Court-3 of Mumbai Bench. Registry is directed to take steps to pass appropriate order for transferring of this petition to Court-I.
3. List this matter for hearing on **13.03.2024**.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)